

Setting up of aero-space department

1583. DR. RAJA RAMANNA: Will the Minister of DEFENCE be pleased to state whether Government propose to set up a full-fledged AERO-SPACE Department, in view of the large commitment's of Missile and Aircraft development programmes of the country?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): The need for co-ordinated efforts in aero-space including design, development and production of missiles and aircrafts has been felt by the Government. Various steps have been taken to strengthen close interaction and coordination amongst various agencies working in these areas. However, there is no concrete proposal under consideration by the Government at present to Set up a full-fledged Aero-Space Department.

Off-Wading of production to private sector

1584. DR. RAJA RAMANNA: Will the Minister of DEFENCE be pleased to state whether Government propose to off-load production of some materials, now being done by the D.G.Q.A. to other better equipped laboratories in the Government and private sector to assure quality?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): The role of D.G.Q.A. is to assure quality of defence stores and not production of materials.

The D.G.Q.A. laboratories are, by and large, adequately equipped for quality assurance. However, the facilities available in other recognised laboratories are also being used as necessary and expedient.

D.G.Q.A. quarters in Bangalore

1585. DR. RAJA RAMANNA: Will the Minister of DEFENCE be pleased to state whether the D.G.Q.A. has set up a large number of living quarters in the city of Bangalore which have been in an unfinished state for several years?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): Yes, Sir, 550 living quarters of various types are under construction in the city of Bangalore since September, 1987.

अनिवासी भारतीयों द्वारा दूरदर्शन में निवेश

1586. श्रीमती रत्न कुमारी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने अनिवासी भारतीयों को दूरदर्शन के विस्तार कार्यक्रम में निवेश करने की प्रेरणा की है ; और

(ख) यदि हाँ, तो उसका ब्यौरा क्या है ?

सूचना और प्रसारण मंत्रालय में उप-मंत्री (कुमारो निरिजा ध्यास) :

(क) जी, नहीं ।

(ख) यह मवाल पैदा ही नहीं होता ।

Report of the Committee of the Press Council of India

1587. SHRI SHANTI TYAGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Committee of the Press Council of India has submitted its second report on the media situation in Kashmir;

(b) if so, what are its main recommendations; and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) The main recommendations of the Committee are annexed. (See Appendix CLTX Annexure No. 43.)

(c) Government have noted the recommendations.